

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 2634
TO BE ANSWERED ON 02.08.2016

Financial Inclusion of Differently Abled Persons

2634. SHRI BHOLA SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated any scheme or taken initiatives for financial inclusion of the differently abled persons in the country; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) With a view to promote economic empowerment of persons with disabilities, the Government has set up National Handicapped Finance and Development Corporation (NHFDC). NHFDC provides financial assistance in the form of concessional loan on convenient terms to persons with disabilities for pursuing professional/technical education as well as for their self-employment. It also provides financial assistance in the form of grants for conducting/sponsoring training to upgrade skill and entrepreneurial development of persons with disabilities.

Further, Section 40 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 mandates the appropriate government and local authorities to reserve not less than three percent in all poverty alleviation schemes for the benefit of persons with disabilities.

Also, the Department implements 'Swavlamban' Health Insurance Scheme under the Trust Fund for Empowerment of Persons with Disabilities. The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities implements 'Niramaya' (Health Insurance Scheme) to provide affordable Health Insurance to these four categories of persons with disabilities.
